

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.112**  
**New IA/3306/ND/2024 in**  
**IB/305/ND/2022**

**IN THE MATTER OF:**

Bank of Maharashtra	...	Applicant
Versus		
M/s. Supertech Realtors Pvt. Ltd.	...	Respondent

**Under Section 7 (IBC) Code, 2016**

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to net-connectivity issue, this Tribunal is not in a position to hear the Counsel through online and not able to peruse the files on DMS portal. List the matter on **12.07.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**